वरीष्ट्र । इनमें ते हर एक के लिए भलग भलग टीमों से वासचीत होती है।

Shri R. Ramansthan Chettiar: May I know whether the scope of the corporation is to only finance rehabilitation of the industrial units or also for installation of new plants?

Shri Manubhai Shah: Principally this is a developmental corporation for setting up new basic heavy industries. Also incidentally it has taken over the work of modernisation and rehabilitation of cotton textile and jute industries.

Shri Morarka: May I know whether one of the schemes undertaken by the Government is for the setting up of a forge foundry costing about Rs. 20 crores? What actual progress has been made in connection with that scheme? May I also know whether the Planning Commission has been consulted for making any commitment about that scheme?

Shri Manubhai Shah: The programme of this Corporation does include a foundry forge shop. Much progress has been made in that. We got quotations from four different parties. More or less the final stages have arrived for finalising the project. The Planning Commission, as I said in an earlier answer, is always in the picture.

Shri Dasappa: Is it not a fact that the question of saving foreign exchange for import of manufactured articles is also an important consideration for developing some of these industries?

Shri Manubhat Shah: Yes. Sir.

Mr. Speaker: Next Question.

Some Hon. Members: He has not answered Shri Dasappa's question.

Mr. Speaker: I think he has answered.

Shri Manubhai Shah: I have said in reply, yes, that is one of the very important considerations: saving of foreign exchange.

Mr. Speaker: Hon. Members have not heard it here. Next Question.

Shri Abdul Salam absent. Next Question.

First Year of the Second Five Year Plan

## \*541. Shri A. K. Gopalan: Shri Vasudevan Nair:

Will the Minister of Planning be pleased to refer to the reply given to Starred Question No. 146 on the 18th July, 1957 and state:

- (a) whether the promised detailed comprehensive review of the working of the first year of the Second Five Year Plan is ready; and
- (b) if so, whether a copy of the review will be placed on the Table?

The Deputy Minister of Planning (Shri S. N. Mishra): (a) The review of the working of the Second Five Year Plan during 1956-57 is under preparation. There has been some delay on account of the difficulty in obtaining returns from certain States effected by reorganisation.

(b) Yes. It is hoped to publish the review before the end of the session.

Shri A. K. Gopain: What was the amount of foreign exchange expenditure originally estimated for the first year of the Second Five Year Plan, and what was the amount actually incurred?

Shri S. N. Mishra: That is quite apart from this question. This relates to the preparation of the review on the working of 1956-57.

## Indian Crew at Portuguese Port

\*542. Shri Raghunath Singh: Will the Prime Minister be pleased to state whether it is a fact that on the 6th of September, 1957 at Lourence Marques, a Portuguese port, only the crew and citizens of Indian origin travelling in T.S.S. Karanjia were barred from landing and visiting the town?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan): Yes, Sir. When T.S.S. Karanjia arrived at Lourence Marques on 6 September, 1957, the Portuguese authorities informed the Commander of the ship that no Indian national, whether a member of the

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to disembark. This order was strictly enforced and even the Supervisor of the ship was not allowed to go down and meet the Shore Supervisor on official duties.

भी रक्षाम सिंह : इसके सम्बन्ध में भागे के लिए भारत सरकार द्वारा क्या प्रबन्ध किया जा रहा है ? हिन्दस्तानियो की ओ इतनी बेहजती की गई है और उनकी पोर्ट पर उतरने नही दिया गया है, इसके बारे में चाप लोगो ने क्या किया है ?

भी सादत अरी को पूर्तगाल की जो हालत है वह प्राप जानते ही हैं भीर ऐसे हालात में उनके साथ किया ही क्या जा सकता है भीर न हो हम इस काबिल हैं कि कूछ उनसे कहें।

श्री रचनाम सिंह : पूर्तगाल के जहाज भगर हमारी इंडियन पोर्ट पर आयेंगे. तो जो व्यवहार उन्होंने हमारे साथ किया है, वही व्यवहार क्या हम उनके साथ करेगे भौर किस तरह से उनके इस व्यवहार का उत्तर देगे ?

प्रधान मंत्री तथा वैद्येशिक कार्य मंत्री (श्री अवा र ल रहरू): जो कुछ भी करना है वह उस वक्त देखा जाएगा भीर देखा जाएगा कि क्या हालत है, क्या मौका है और फिर तय किया जाएगा । पहले से ही ऐसी बातें कह देना, भाप जानते है यो भी मुनासिक नहीं है भौर भगर किसी से लड़ाई लड़नी है तो पहले से कोई ऐलान नही करता है।

Shri D. C. Sharma: May I know if we make use of the good offices of any country or any Embassy for bringing to the notice of the Portuguese such complaints?

Shri Jawaharial Nehru: We have sent a number of complaints of this kind, and we shall no doubt send others, but not with any great result in this particular matter. If I may say so, it is not much good complaining of another person's rudeness or lack of civilised manners.

Demand for Foreign Exchange \*550. Shri T. K. Chaudhuri: Will the Minister of Planning be pleased to state:

- (a) whether any reassessment of the total and year-to-year demands for foreign exchange in terms of Dollar, Sterling, Deutsch-Mark, Rouble and other foreign currencies, arising out of the Second Five Year Plan, has been made by the Planning Commission or by any agency of Government since the beginning of the current financial vear:
- (b) if so, the considerations taken into account for the purposes of this assessment: and
- (c) whether Government will lay on the Table a comprehensive statement showing the results of these assessments?

The Deputy Minister of Planning (Shri S. N. Mishra): (a) exchange requirements for the Second Plan are reviewed by the Planning Commission and the Ministry Finance from time to time. It is not possible to work out with any precision these requirements in terms of the different currencies mentioned.

- (b) For purposes of estimating foreign exchange requirements. account is taken of (i) changes in the prices of imports and in freight rates; (ii) the latest available cost estimates of the projects in the Plan, in particular, the requirements of the core projects; (iii) the likely level of nonplan imports, including food imports and defence requirements; (iv) any foreseeable changes either on the receipts or on the payments side;
- (c) No such statement can be placed on the Table of the House. In this matter of the foreign exchange situation, Government take the House into confidence 88 and when that appropriate.

Shri T. K. Chaudhuri: The hon. Deputy Minister just stated in answer to part (a) of the question that the year-to-year or periodical reassessment will not be made. May I know why that cannot be exactly calculated and made? Government cannot proceed on a rule-of-thumb method.

The Minister of Finance (Shri T. T. Krishnamachari): In relation to the Plan projects one has to wait for a period, that is to say until some of